

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 616
IB-1799(ND)/2019

IN THE MATTER OF:

M/s. Parisi Grand Smooth Logistics

...PETITIONER

Vs.

M/s. Agile International Logistics
and Supply Chain Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For GAC Logistics Pvt. Ltd.-CoC member:Ms.Sanjana Saddy, Adv.
For the IRP :Adv. Rishabh Govila

ORDER

Due to paucity of time, matter is adjourned to 20.10.2022.


(COURT OFFICER)